

**GOVERNMENT OF INDIA
PLANNING
LOK SABHA**

UNSTARRED QUESTION NO:2766
ANSWERED ON:10.05.2006
ALLEGED IRREGULARITIES UNDER RASHTRIYA SAM VIKAS YOJANA
Sarma Dr. Arun Kumar

Will the Minister of PLANNING be pleased to state:

- (a) whether any alleged irregularities and undue delay in implementation of Rashtriya Sam Vikas Yojana(RSVY) has been reported in Assam;
- (b) if so, whether any enquiry has been conducted by the Union Government in this regard;
- (c) if so, the outcome thereof;
- (d) the implementation status of Yojana in Assam, district-wise;
- (e) whether adequate provision has been made towards employment of women; and
- (f) if so, the percentage of employment being guaranteed under the said Yojana?

Answer

MINISTER OF STATE IN THE MINISTRY OF PLANNING (SHRI M.V. RAJASEKHARAN)

(a): No, Sir.

(b) & (c): Do not arise.

(d): The implementation status of programmes in Assam, district-wise, is as under:

Name of the district	Total amount released (Rs. in crore)	Total expenditure reported (Up to December, 2005) (Rs. in crore)	Physical progress (in percentages)
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Karbi Anglong	7.50	5.08	61.55
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North Lakhimpur	15.00	6.44	85.85
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Kokrajhar	7.50	4.53	75.00
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North Cachar Hills	7.50	6.21	75.00
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Dhemaji	7.50	0.08	
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(e): Some provision for self employment of women has been made in the District Plans under Rashtriya Sam Vikas Yojana.

(f): No specific percentage of employment of women is guaranteed under the programme.